

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

**Date : 20<sup>th</sup> February, 2018**  
**Time : 10.30 A.M.**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 69/2018	Jaspal Singh & Ors. Vs. Municipal Council, Sirsa & Ors.	Mr. Sumit Sharma, Adv. for Applicant
2.	<b>M.A. No. 171/2018 IN</b> Appeal No. 04/2018	M/s Hi-Tech Layer Farms Ltd. Vs. Uttar Pradesh Pollution Control Board	Mr. Gaurav Kumar Bansal, Adv. for Applicant in M.A.
3.	<b>M.A. No. 182/2018 IN</b> Execution Application No. 45/2017 IN O. A. No. 682/2016	Pavit Singh Vs. Union of India & Ors.	Ms. Anunaya Mehta, Adv. for Applicant
<b>AFTER NOTICE</b>			
4.	<b>M.A. No. 1540/2017 IN</b> Original Application No. 255/2016	Amarjeet Singh Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant Mr. Mukesh Verma, Adv. Mr. Vivek Singh, Adv.
<b>FOR HEARING</b>			
5.	Original Application No. 429/2016 (M.A. No. 193/2017 & M.A. No. 199/2017)	All India Kaimur Peoples's Front Vs. The State of U.P. & Ors.	Mr. T. N. Singh & Mr. Vikas K. Singh, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1 to 3 & 5 to 9 Mr. Balendu Shekhar, Adv. for R-10 Mr. Harin P. Raval, Sr. Adv. with Mr. M. R. Shamshad, Adv. for R-2 to 4 Mr. Aviral Dhirendra, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Madan Shrivastava, Adv. Mr. V. K. Shukla, Adv.
6.	Original Application No. 664/2016	Samaj Sewa Samiti Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. M. P. Shorawala, Adv. for R-2 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Manu Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. Mr. Rajesh Kumar Srivastava, MC, Bareilly
7.	Original Application No. 678/2016 (M.A. No. 1286/2016, M.A. No. 475/2017 & M.A. No. 1228/2017)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Om Prakash, Adv. for M/o Railways Mr. B. V. Niren, Adv. for R-5 Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Priyanka Sinha, Adv. for Jharkhand Ms. Deep Shikha Bharati, Adv. Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Deepa Rai, Adv. for R-3 & 8 Mr. Ashok Kumar Singh, Sr. Adv. with Mr. Sonal Kumar Singh, Adv. for R-7

8.	Original Application No. 13/2017	Chanakya Place Residents Welfare Association Vs. Govt. of NCT of Delhi & Ors.	Ms. Nishtha Chawla, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES & RPL Ms. Puja Kalra, Adv. for SDMC Mr. Sumeet Pushkarma, Adv. for R-4 Mr. Manish Srivastava, Adv. for R-5 Mr. Kush Sharma, Adv. Mr. Ravinder Kumar, Adv. for Noida
9.	Original Application No. 128/2017 (M.A. No. 1103/2017)	Devidas Khatri Vs. State of Rajasthan & Ors.	Mr. Anoop Agarwal, Adv. for Applicant  Mr. B. V. Niren, Adv. for CGSC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. Anuj Bhandari, Adv. for R-5
10.	Original Application No. 621/2017 (M.A. No. 184/2018)	Anyay Virodhi Morcha (Regd.) Vs. Govt. of NCT of Delhi & Ors.	Mr. Ashwani Kr. Dubey, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1, 2 & 6 Mr. Manoj, Adv. for R-3
11.	<b>Execution Application No. 38/2017</b> (M.A. No. 1339/2017) IN O.A. No. 180/2015	Sushil Raghav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Saxid Marzook Bafaki, Adv. for R-1 Mr. Raman Yadav, Adv. Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Dr. Indira Pratap Singh, Adv. Mr. Rajkumar, Adv. Mr. Vishwajeet Singh, Adv.

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